



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th Sep, 2022

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 13.09.2022. The next date of Hearing is indicated below:-

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|--|---|--------------------------|----------------------|
| 1. | Comp. App. (AT) (Ins) No. 767 of 2022 (PH) | Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With | 13.09.2022 | 26.09.2022 |
| 2. | Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH) | Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr. | 13.09.2022 | 26.09.2022 |

By order of Hon'ble Chairperson

-Sd/-

Registrar